F.No.01(01)/Roster/CESTAT/2017 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi – 66

Dated: 12.04.2017

ORDER NO. 57 of 2017

Hon'ble President is pleased to order the following sitting commencing from 17.04.2017 onwards or till further orders, whichever is earlier, for CESTAT Hyderabad to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. M. V. Ravindran,	From 17.04.2017	Single Member
Member (J)	onwards	Bench matters

By Order

(A. Mohan Kumar) Registrar

Copy to:

SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/ Dy.Registrar/ Asstt.Registrar /Bar Association/CDR/SDRs /Notice Board/ Website/Guard File/Office Copy.

Dy. Registrar